

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/1196/2021

This the 22nd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Supinder Kour aged 36 years, D/o S. Moti Singh, R/o Bagat Barzulla, Srinagar.
2. Jawahira Jabeen aged 36 years, D/o Abdul aged 36 years, D/o Abdul Wahab Sheikh R/o Shahpora Payeen, Gurez.

.....Applicants

(Advocate:- Mr. S.N. Ratanpuri)

Versus

1. State of J&K through Commissioner, Secretary to Government, Health & Medical Education Department, Civil Secretariat, Srinagar/Jammu.
2. Director Health Services, Kashmir, Sringar.
3. Secretary, Board of Professional Entrance Examinations, Srinagar/Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicants submits that the T.A. has become infructuous on account of subsequent developments which have taken place.

2. Accordingly, the T.A. is dismissed for having become infructuous.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**